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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 19/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/56/2017

NAME OF THE PETITIONER(S) : GOPAKUMAR NAIR & 1 ORS

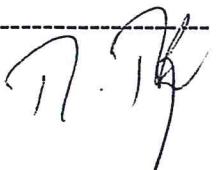
NAME OF THE RESPONDENT(S) : OBO BETTERMANN INDIA PVT LTD

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. RAJESH

Counsel for petitioner



ORDER

Counsels representing both the parties are present and prayed for time to make submissions in regard to the application filed for maintainability of the CP. Time is enlarged at request. Put up on 05.02.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc